

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of Registrar General at Srinagar)**

e-mail: (non-gazettedsectionmainwing@gmail.com)

**Subject:** Appointment of Driver-II (Entry Level) in the High Court of Jammu & Kashmir and Ladakh pursuant to Advertisement Notice No. 02 of 2022/RG/NG dated 25-05-2022.

**ORDER**

**No. 914 of 2023/RG/NG-377(I) Dated: 16-08-2023**

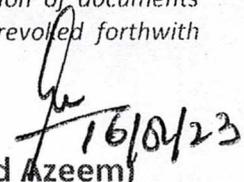
Consequent upon the finalization of selection process and approval accorded by Hon'ble the Chief Justice to the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, following selected candidates (category wise and in order of merit) are temporarily appointed as Driver-II (Entry Level) in pay Level 2 – (19900-63200) in the High Court of Jammu & Kashmir and Ladakh.

S. No.	ID	Name, Parentage and Residence S/Shri	Category
1	'2200000005087700000185	Shri Irfan Ahmad Budoo S/O Shri Ghulam Rasool Budoo R/O Nalabandpora, Safakdal, S. R. Gunj, Srinagar	OM
2	'2200000005087700000499	Shri Ramanpreet Singh S/O Shri Narinder Singh R/O H. No. 208, Main Road, Digiana, Jammu	OM
3	'2200000005087700000183	Shri Maqsood Ahmad Dar S/O Shri Gh. Mohammad Dar R/O Main Road Sholipora, Budgam	RBA

Note:

- a) The appointees shall join in the office of Registrar General, High Court of Jammu & Kashmir and Ladakh at Srinagar within a period of 21 days from the date of the issuance of this Order. In case any appointee fails to join within the stipulated period, his appointment shall be deemed cancelled without any further notice.
- b) The appointment of the above mentioned candidates shall be subject to verification of the requisite documents and their antecedents. In case, they fail in verification of documents and/or antecedents, their appointment shall be deemed to have been revoked forthwith without any further notice.

**By order.**

  
**(Shahzad Azeem)**  
**Registrar General**

**No: 35478-97 of 2023/RG/NG Dated 16-08-2023**

**Copy to: -**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu for information of His Lordship.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
... for kind information of His Lordship.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
4. Registrar Judicial, High Court Wing, Jammu/Srinagar
5. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar
6. Registrar Rules, High Court of J&K and Ladakh, Srinagar
7. Registrar (Adm.)/Recruitment/Management, High Court Main Wing, Srinagar

8. Additional Registrar (Adm.), High Court Main Wing, Srinagar
9. Director Finance, High Court Main Wing, Srinagar  
....for information
10. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for  
uploading the same on the official website of the High Court.
11. Accounts Officer, High Court Wing, Jammu/Srinagar  
.....for information
12. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping of the record of the  
same.
13. S/Shri \_\_\_\_\_  
Lift Operators, for information and compliance.
14. Order Book

*[Handwritten Signature]*  
16/01/23.

Registrar General